

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3470
ANSWERED ON 24.03.2022**

REGIONAL OFFICES OF BEE

3470. SHRI SUBBARAYAN K.:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government agrees with the view that the Bureau of Energy Efficiency (BEE) needs to have regional offices and more staff to coordinate with State designated agencies to monitor compliance with its regulations;**
- (b) if so, the details thereof along with the steps proposed to be taken by the Government in this regard; and**
- (c) if not, the reasons therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : The Energy Conservation Act, 2001 provides for establishment of Bureau of Energy Efficiency (BEE) at Centre with State Designated Agencies (SDAs) at State level for implementation of programmes and policies related to energy efficiency and conservation. In terms of Section 3 (4) of Energy Conservation Act, 2001, BEE may establish offices at other places in India. Considering the enhanced role and responsibility of BEE, the Governing Council of BEE has recommended to restructure BEE with the appropriate staff.

(c) : In view of the reply above, question does not arise.
